

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO - 136
ANSWERED ON-19/07/2021

STATUS OF AUTOMATED FITNESS TEST CENTRES AND SCRAPPING CENTRES

136. SHRI SUJEET KUMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) the details of the total number of automated fitness test centres and scrapping centres in the country till date;
- (b) whether Government has set up any new Integrated Scrapping Facility centres;
- (c) whether Government will provide scrapping incentives to commercial and personnel vehicles;
- (d) whether Government will be taking any substantial steps apart from incentives to encourage old vehicle- owners to volunteer; and
- (e) the details of any infrastructural facility designed to dispose of the non-recyclable auto parts?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Government has issued notification GSR 278(E) dated 08.04.2021 which provides for recognition, regulation and control of Automated Testing Stations. The Ministry of Road Transport & Highways has also implemented a scheme for setting up of one model Automated Inspection & Certification Centre for vehicle fitness test in each State/UT. As on date, total 26 Inspection & Certificate centres (one each in 26 States/UTs) have been sanctioned by the Ministry under the scheme. The list of centres is enclosed at annexure.
- (b) Government has issued notification GSR 190(E) dated 15.03.2021 which provides for Motor Vehicles (Registration and Functions of Vehicle Scrapping Facility) Rules, 2021 for establishment of Registered Vehicles Scrapping Facility (RVSF).
- (c) Government has issued notification GSR 191 (E) dated 15.03.2021 for waiver of registration fee on vehicle registered against submission of Certificate of Vehicle Scrapping. Government has also issued GSR Notification 220 (E) dated 26.03.2021 for concession in motor vehicle taxes for vehicle registered against submission of "Certificate of vehicle scrapping".
- (d) Government has issued notification GSR 191 (E) dated 15.03.2021 for revision of registration fee/fitness testing fee/certificate of fitness fee to disincentivize use of old and unfit vehicles.
- (e) Government has issued notification GSR 190(E) dated 15.03.2021 which provides that Registered Vehicles Scrapping Facility (RVSF) has to dispose auto parts.

ANNEXURE REFEREED TO IN REPLY TO PART(a) OF RAJYA SABHA UNSTARRED QUESTION NO. 136 ANSWERED ON 19TH JULY, 2021 ASKED BY SUJEET KUMAR REGARDING STATUS OF AUTOMATED FITNESS TEST CENTRES AND SCRAPPING CENTRES

S. No.	State/UT	I&C Centre Location
1	Andhra Pradesh	Gambheeram
2	Bihar	Patna
3	Chhatisgarh	Raipur
4	Gujrat	Surat
5	Haryana	Rohtak
6	Himachal	Solan
7	Jharkhand	Dhanbad
8	Karnataka	Bengaluru
9	Kerala	Kochi
10	Madhya Pradesh	Chhindwara
11	Maharashtra	Nasik
12	Meghalaya	Shillong
13	Mizoram	South Himen
14	Nagaland	Dimapur
15	Odisha	Cuttack
16	Punjab	Kapurthala
17	Rajasthan	Railmagra
18	Sikkim	Jalipool
19	Telangana	Nalgonda
20	Uttrakhand	Haridwar,Haldwani
21	Uttar Pradesh	Lucknow
22	West Bengal	Kolkata
23	Chandigarh	Chandigarh
24	Delhi	Jhuljhuli
25	Jammu and Kashmir	Samba
26	Puducherry	Puducherry
